

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 8987 of 2019

Shyam Kishore Mehta **Petitioner**

Versus

1. The State of Jharkhand
2. Ajit Kumar Gupta **Opposite Parties**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Dr. P.C. Sinha, Advocate
For the State : Mr. Suchendra Prasad, A.P.P.

07/24.06.2020 Dr. P.C. Sinha, learned counsel for the petitioner submits that the matter has been compromised and if the matter is kept for 30.06.2020 he shall ensure that the opposite party no. 2 shall appear before this Court through a counsel.

In view of the aforesaid submission, list this case on 30.06.2020.

(R. Mukhopadhyay, J.)

Alok/-